## NATIONAL COMPANY LAW TRIBUNAL, CHANDIGARH BENCH, CHANDIGARH.

## CP No.153/Chd/CHD/2017.

In the matter of:

Kamla Tesio Dials Limited.

..Petitioner.

Present:

Mr.Mast Ram, Practising Company Secretary with

Mr. Nitin Kumar, Associate Company Secretary for the

petitioner.

Mr.Mast Ram, Practising Company Secretary assisted by Mr.Nitin Kumar, Associate Company Secretary have stated that due to some formal defects, this petition is withdrawn with liberty to file a fresh petition on the same cause of action after removal of the defects. Having heard the authorised representative of the petitioner,

the permission is granted and the instant petition is dismissed as

withdrawn with liberty aforesaid.

(Justice R.P.Nagrath) Member (Judicial)

June 28, 2017.